

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**W.P.(S) No. 5423 of 2015**

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**CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN**

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**10/Dated: 10<sup>th</sup> September, 2020**

Heard through VC.

Learned counsel for the State submits that an instruction has been received from the Home Department of the State of Jharkhand, as such he intends to file supplementary counter-affidavit.

Prayer is allowed.

Put up this case on 25<sup>th</sup> September, 2020 under the heading for "Final Disposal".

**(Deepak Roshan, J.)**

Amardeep/